

Shri Warrior: That is no reason for this.

Shri Krishna Menon: That is no reason, but it is a justification.

श्री वृ० बि० मेहरोत्रा : जो सिविलियन इन बोर्ड्स में काम कर रहे हैं, उनको परमानेंट करने की बात भी क्या सरकार सोच रही है ?

Mr. Speaker: Is Government considering the question of making permanent the civilians in these Boards?

Shri Krishna Menon: They are all civilians, but preference is given to ex-Servicemen. This is not a military organisation. The answer to the previous question was they were recruited more or less as temporary labour. But once having got in, they naturally want to claim more rights and we try to meet them as best as we can.

Shri S. M. Banerjee: In reply to a supplementary, the Deputy Minister stated that in regard to employees of District Boards, gratuity would be on the basis of 15 days' salary for each completed year of service, subject to a maximum of 9 months' pay. Now that quantum of gratuity has been increased from 9 months' pay to 15 months' pay in other departments. May I know whether this increase will be considered for the employees of District Boards also?

Shri Krishna Menon: That would not be possible at the present moment. This is the result of a very long period of negotiations. What the hon. Member is referring to is regarding regular Government servants. These are not regular Government servants; they are in between non-Government servants and regular Government servants.

Shri A. V. Raghavan: May I know whether in the year 1959 there was an Ex-Servicemen's Conference at New Delhi where Shri Raghuramaiah had declared that the department would be made permanent?

Shri Krishna Menon: I do not think Shri Raghuramaiah said anything of that kind. In the Conference he might have said that we would make the best efforts we can to improve the conditions. That is all.

Oil Pipelines

***1081. Shri Harish Chandra Mathur:** Will the Minister of Mines and Fuel be pleased to state:

(a) the scheme for laying pipelines for oil and gas and the extent to which it will give relief to Railways for transport; and

(b) what is the phased programme?

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): (a) The following proposals are under consideration:

- (i) a product pipeline Calcutta-Barauni-Delhi for carrying initially 1.5 million tonnes of white products;
- (ii) a product pipeline: Gauhati-Siliguri for carrying initially about 500,000 tonnes of white products;
- (iii) a product pipeline from the proposed Gujarat Refinery to Ahmedabad for carrying initially about 600,000 tonnes of products annually.
- (iv) two crude oil pipelines from Ankleshwar and Kalol oil field to the Gujarat Refinery site for carrying initially about 1 million tonnes each annually.
- (v) Three gas lines namely: Ankleshwar-Uttran, Cambay-Dhuvaran, and Kalol-Ahmedabad for carrying initially about 1 million c.m. of gas daily.

The technical, economic and other aspects of these schemes which have a bearing on rail transport as also what relief will be provided to the Railways in consequence, are being studied.

(b) It is difficult at present to give the programme of executing these projects, but the aim is to complete progressively from 12 to 30 months from now, those projects which are finally approved.

Shri Harish Chandra Mathur: May I know at what stage of consideration the various programmes are? What are the financial implications, particularly the foreign exchange component?

The Minister of Mines and Fuel (Shri K. D. Malaviya): In the scheme of laying pipelines, some of them are in the stage of planning and others are in the stage of project reports being made available. For instance, with regard to the Calcutta-Barauni-Delhi product pipeline project the report is likely to be received by us from ENI within perhaps a few days or a few weeks. With regard to the financial estimates and the break up of the inland and foreign exchange component, nothing can be said at present; may be, for the Calcutta-Barauni-Delhi product pipeline we may have an involvement of Rs. 22 crores to 25 crores.

Shri Harish Chandra Mathur: May I know whether these works are being undertaken in collaboration with foreign firms and, if so, what sort of arrangements are being made with the foreign firms? What are the names of the foreign firms?

Shri K. D. Malaviya: No, Sir. Practically all these schemes are to be undertaken by the Government of India through their public sector organisations, the Indian Oil Company or the Indian Refineries Limited, as the case may be, and also the Oil and Natural Gas Commission in the Gujarat side. What we propose to do is to employ foreign contractors to do the job for us.

Shri P. K. Deo: From the reply we learn that pipelines will be laid from the oil fields in Gujarat to the proposed refinery site. May I know if pipelines will be laid from the oil

fields to the existing refinery at Trombay of Stanvac and Burmah-Shell?

Shri K. D. Malaviya: No, Sir. At present, there is no such proposal.

Shri Hem Barua: In view of the fact that the pipeline from Nahorkatiya to the refinery at Gauhati that was given to Oil India Limited was ultimately handed over by that Company to BOC, may I know whether that is going to be repeated in the case of other pipelines also?

Shri K. D. Malaviya: Well, the BOC took up this construction of pipeline from the Oil India Limited as contractors, and they did it on behalf of Oil India Limited.

Shri Hem Barua: The hon. Minister says that BOC took this as contractor from Oil India Limited. But, on the other hand, BOC has sub-contracted it to other people.

Shri K. D. Malaviya: Might be.

Shri Hem Barua: Then where do we stand?

Mr. Speaker: Shri Vidya Charan Shukla.

Shri Vidya Charan Shukla: It has been stated by the Minister that four or five pipelines are going to be completed within thirty months. So, what arrangements have been made for supplying the necessary pipes to Oil India Limited?

Shri K. D. Malaviya: My colleague said "Within 30 months from the date of the project reports being made ready and the execution having started". The availability of the pipes is a question with which we all are concerned so far as the implementation of the scheme is concerned, and we are having that question also under active consideration. We hope that a substantial part, perhaps the whole of it but if not the whole slightly less will be available to us within the country.

Shri P. R. Patel: The reply says that a pipeline will be laid from Kalol

to Bombay or from Ankleshwar to Bombay to carry oil from there to Bombay.

An Hon. Member: No, no.

Shri K. D. Malaviya: My hon. friend perhaps has not correctly heard the answer. It is not from Kalol to Bombay; it is from Kalol to Ahmedabad or from Kalol to some other region within Gujarat.

Shri P. R. Patel: I meant 'for carrying crude oil'.

Mr. Speaker: If it is to Ahmedabad the hon. Member should feel satisfied.

Shri P. R. Patel: Has crude to be carried from Ankleshwar to Bombay? I want to know whether that is a fact.

Shri K. D. Malaviya: I do not know what my hon. friend means. The crude oil pipe-line from Ankleshwar and Kalol oil-fields to the Gujarat refinery site are for carrying initially about one million tons each annually.

Shri Harish Chandra Mathur: May I know if these projects have been processed by the Planning Commission? What amount has been placed at the disposal of the Ministry for carrying them out?

Shri K. D. Malaviya: Obviously these schemes have received the overall approval of the Planning Commission. Otherwise, they would not have been there with the Ministry to execute. We have received the assurance that all financial requirements for implementing this scheme will be made available.

Shri Bhagwat Jha Azad: In view of the fact that the work of such pipeline actually being laid is not running according to schedule, how do Government ensure that for the various projects which are going on, the pipelines would be available in right time?

Shri K. D. Malaviya: All we can say is that we are trying our level best to do it in time.

Shri P. K. Deo: May I know if all our requirements of pipes in connection with these projects will be met from the Rourkela pipe plant or are you going to import some and, if so, from which country?

Shri K. D. Malaviya: That is the intention.

Shri Jashvant Mehta: May I know whether there is any plan with the Government to lay a pipe-line from Ankleshwar to Bombay?

Shri K. D. Malaviya: I said that so far as these proposals are concerned they are not mentioned here. They are not included in these schemes. Just now we have no scheme to construct a pipe-line from Gujarat to Bombay.

Salary of Teachers

*1083. **Shri P. R. Chakravarti:** Will the Minister of Education be pleased to state:

(a) whether Government are aware that teachers can hardly put themselves at their best with meagre income they are privileged to draw;

(b) whether there have been strikes or threats of strikes in some States by teachers demanding a minimum wage of Rs. 100 per month; and

(c) whether Government propose to appoint a Pay Commission to look into the problems relating to the teachers?

The Minister of Education (Dr. K. L. Shrimali): (a) Government is aware that the salary scales of teachers are not adequate.

(b) Yes, Sir.

(c) No, Sir.

Shri P. R. Chakravarti: Is it not a fact that the President of the Indian Republic, Dr. Radhakrishnan, made a pronounced statement that teachers are conservers of our new spirit and new thinking? If so, how can we go on neglecting their interests?